

**Capital Issues (Application for Consent)
Amendment Rules 1991**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): On behalf of Shri Manmohan Singh.

I beg to lay on the Table a copy of the Capital Issues (Application for Consent) Amendment Rules, 1991 (Hindi and English Versions) published in Notification No. S.O. 540 (E) in Gazette of India dated the 21st August, 1991 under sub-section (2) of section 12 of the Capital Issues (Control) Act, 1947. [Placed in Library. See No LT-815/91]

**Statement Correcting reply to USQ No
304 dated 22.11.91 joint ventures
abroad**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table statement (Hindi and English versions) correcting the reply given on November 22, 1991 to U:starred Question NO. 304 by

Sarvashri Chittubhai Gamit and Digvijaya Singh regarding joint ventures abroad. [Placed in Library. See No. LT-86/91]

**Annual Report of and Review on the
working of the Indian Silk Exports
Promotion Council, Bombay for 1990-91**

[*Translation*]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILE (SHRI ASHOK GEHLOT): Mr. Chairman, Sir, I beg to lay the following on the Table-

- (i) A copy of the Annual Report (Hindi and English Versions) of the Indian Silk Export Promotion Council, Bombay, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English Versions) the Government

on the working of the Indian Silk Export Promotion Council, Bombay, for the year 1990-91. [Placed in Library. See No. LT-8/7/91]

**Notification Made Major port Trust Act
2/63 ch**

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): On behalf of Shri Jagdish Tytler, I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-
 - (i) G.S.R. 608 (E) published in Gazette of India dated the 1st October, 1991 approving the amendment to the Bombay Port Trusts Dock Bye-laws.
 - (ii) G.S.R. 610 (E) published in Gazette of India dated the 1st October, 1991 approving the amendment to the Regulation 83 of the Visakhapatnam Port Trust Dock Regulations, 1967. [Placed in Library. See No. LT-81/8/91]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:-
 - (i) The Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1991 published in Notification No. G.S.R. 469 in Gazette of India dated the 17th August, 1991.
 - (ii) The Merchant Shipping (Life Saving Appliances) Rules, 1991 published in Notification